NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP Nos. 51-A/2016, 51-B/2016, 51-C/2016 in TP No. 51/397-398/NCLT/AHM/2016 (New) CA Nos. 151/2014, 152/2014, 165/2014 in C.P. No. 116/397-398/CLB/MB/2013 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.10.2017

Name of the Company:

Girish Virprasad Jetly & Ors.

V/s.

Sudama Chemtech Pvt. Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CA	APITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1. PAVAN	S GODIAWAU	3 TADVOCAT &	RESP NO. 142	Mulleuch
	ISM K.Shan		Peop NO 596	AMA
3 13HARATS	31 NH C. PARMAR	ADV	RESP no 7	Marie
4, KETU	J. SHAH	<u>C</u> S	PETITSONE	RS Ky 1- Ruh

ORDER

Learned PCS Mr. Keyur Shah present for Original Petitioner. Learned Advocate Mr. Pavan Godiawala present for Original Respondents No.1 and 2. Learned Advocate Mr. Harmish Shah present for Original Respondents No. 5 and 6. Learned Advocate Mr. BharatSinh Parmar present for Original Respondents No. 7.

Learned Advocate Mr. Harmish Shah filed Vakalatnama for Original Respondents No. 5 and 6.

At request of Learned Counsel for Respondents no. 5 and 6.

List the matter on 20.11.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 13th day of October, 2017.